

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/01078/2017**

Jabalpur, this Friday, 1<sup>st</sup> the day of November, 2019

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Bhola Nath Verma, S/o Late Mevalal Verma,  
DOB 20.07.1945, R/o Village of Post Shahjadpur,  
District- Kaussambi U.P.-212201,  
Mobile No.-7607157037

**-Applicant**

(By Advocate –**Shri Vijay Tripathi**)

**V e r s u s**

1. Union of India, through its Secretary,  
Ministry of Water Resources,  
Rkpuram, Seva Bhawan,  
New Delhi-110066 (M.P.)
  
2. Secretary, Ministry of Personnel P G and Pensions,  
Department of Personnel & Training, North Block,  
New Delhi-110001
  
3. Pay and Accounts Officer,  
Central Pension Accounting Office,  
Government of India, Trikoot -2,  
Bikajicama Place,  
New Delhi-110066 (M.P.)
  
4. Executive Engineer, Central Water Commission,  
Narmada Division, E/8/131,  
Arera Colony, Bhopal-42061 (M.P.)

**- Respondents**

(By Advocate –**Shri Satyendra K. Patel**)

**O R D E R (ORAL)**

Counsel for the applicant seeks permission to withdraw this Original application as the relief prayed for by him has already been granted.

2. The prayer is allowed.
3. Accordingly, the Original Application is disposed of as having become infructuous.

**(Ramesh Singh Thakur)  
Judicial Member**

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